

	1	2	3	4
(D) Self-employed foreign nationals		2	1	2
(E) Non-diplomatic Home-based staff. (Other foreign experts)		12	5	2
(F) Physically handicapped persons		3	15	75
(G) Branches/Offices of Foreign Institutions		13	9	17
(H) Sole Resident Representatives of foreign companies		15	28	31
(I) Rupee companies having foreign collaboration		11	11	13
(J) Journalist/Correspondents of foreign news agencies		2	—	1
(K) Air Companies		7	5	6
(L) Indian firms executing contracts working or engaged in Joint Ventures overseas		—	3	12
(M) Charitable and Missionary Institutions		6	8	4
Total		356	501	710

Discriminatory Departmental Examination Rules for ITOs/ITIs

10385. SHRIMATI GEETA MUKHERJEE : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received memorandum on discriminatory departmental examination rules for ITOs (Gr. 'B') and ITIs

from All India Income-tax Employees Federation and four recognised Associations in July, 1981 and on 8th March, 1982 from the above Federation:

(b) whether it is a fact that a good number of Members of Parliament have also requested reconsideration of the issues involved; and

(c) if so, the action taken on the aforesaid memorandum and letters of M. Ps in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) to (c). Certain representations regarding changes in the departmental examinations rules for Income-tax Inspectors and Income-tax Officers, Group 'B' examinations had been received. These representations have been carefully considered by the Government, but it has not been found possible to accept the same.

Reorganisation of L. I. C.

10386. SHRI MADHAVRAO SCINDIA : Will the Minister of FINANCE be pleased to state :

(a) what steps have so far been taken for the contemplated reorganisation of the Life Insurance Companies of India, into five principal divisions ; and

(b) by when the process is likely to be completed ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Legislative proposals to give effect to the decision to reorganise the LIC are being worked out. Efforts are being made to complete the process early.